

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**C.P. No.60/63/2019
O.A. No.60/518/2017**

Date of decision: 17.10.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MS. NITA CHOWDHURY, MEMBER (A).**

...

M.C. Agnihotri, aged 59 years, son of Shri K.B. Lal Agnihotri, DCWE (Contracts), O/o CWE (Air Force), Ambala Cantt. (Haryana).

Presently posted as E.E. (SG) QS&C, DCWE Contracts, E-8, Section, Triveni Vihar, Pathankot-145001 (Punjab)

... PETITIONER



1. Sanjay Misra IAS, Ministry of Defence, Government of India, South Block, New Delhi-110011.
2. Lt. Gen. S. K. Shirivastava A.V.S.M., Engineer-in-Chief (MES), Army Head-Quarters, Kashmir House, New Delhi-110011.
3. Maj. Gen. Sanjeev Jain, Chief Engineer, Western Command, Chandimandir-134107.

... RESPONDENTS

PRESENT: Sh. Kanwar Yuvraj Singh, counsel for the petitioner.
Sh. K. K. Thakur, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents informs this Court that in the Writ Petition filed against order of this Court, the matter has now been posted for 15.01.2020, without there being any stay.

2. Considering that respondents have already moved positively to grant benefit as granted by this Court for which they seek time, this C.P. is closed. If respondents do not comply with the order then petitioner will be at liberty to avail other remedy, available as per law.

(NITA CHOWDHURY)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 17.10.2019.

Place: Chandigarh.

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